

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-517**  
IB-1794/ND/2019  
IA/515/2024, IA/1588/2023

**IN THE MATTER OF:**

Idemitus Lube India Pvt. Ltd.

**.....Applicant**

**Vs.**

M/S. Nath Motors Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms. Shalya Agarwal, Ms. Swechcha Mishra, Advs. in  
IA/515/2024  
Mr. Samar Kachwaha, Ms. Aastha Trivedi, Ms. Ekta  
Bhasin, Ms. Rini Mehra, Advs. in IA/1588/2023

For the Respondent : Mr. Apoorv Sarvaria, Ms. Yashika Sarvaria, Mr. Rohit  
Sagar, Advs. for R-2 in IA/1588/2023  
Ms. Shalya Agarwal, Ms. Swechcha Mishra, Advs. for  
R-1 in IA/1588/2023  
Ms. Usha Singh, Adv. for R-4 in IA/1588/2023

**ORDER**

Due to paucity of time, the matter is listed on **31.05.2024**.

**Sd/-  
(Court Officer)**